

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.4216/252/HDB/2017
NAME OF THE COMPANY	Rainbow Advanced Composites Private Limited
NAME OF THE PETITIONER(S)	Rainbow Advanced Composites Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Advocat	anilepanadvocales. com	Roulett
P. Anil Mulcheiji		9885314234	12 010
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C	RDER		
Heard Sri P. Anil Mukherji, learned cou	nsel for the F	Petitioner. None appeared f	or the

Respondent. It is not known whether the objections have been complied with or not. Post the case after complying the objections. Case is posted to 03.01.2017.

MEMBER (Technical)

MEMBER (Judicial)